

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2018 &**  
**IA NO. 1020 OF 2018**

**Dated: 07<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**India Wind Turbine Manufactures Association**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.R. Kovilan  
Mr. K.J. Parthasarthy  
Ms. Geetha Kovilan

Counsel for the Respondent(s) : ----

**ORDER**

The learned counsel appearing for the Appellant submitted that, the instant matter may kindly be listed along with the Appeal, being DFR No. 1919 of 2018, on 28.08.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Registry is directed to list the instant matter along with Appeal, being DFR No. 1919 of 2018, on **28.08.2018**, as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*vt/js*